

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/1050/2018

Chandigarh, this the 21st day of February, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Pratap Singh Rana, aged 45 years, son of Shri Inder Singh Rana, J.E.(E&M), O/o Garrison Engineer, Plot No. 2, Sector 37/A, Chandigarh (U.T.) Group (C) Pin 160026.

....APPLICANT

(By Advocate: Shri Kanwar Yuvraj Singh)

VERSUS

1. Union of India through its Secretary, Ministry of Defence, Government of India, South Block, New Delhi-110011.
2. The Engineer-in-Chief (MES), Army Head-Quarters, Kashmir House, New Delhi 110011.
3. Commandant Record Office, Bengal Engineer Group Record, PIN 908779, C/o 56 APO.

....RESPONDENTS

(By Advocate: Shri Arvind Moudgil)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Learned counsel appearing on behalf of applicant submits that he does not wish to press this Original Application as the applicant has already been transferred and joined at his choice station.

2. In view of statement made at the Bar by the learned counsel for the applicant this O.A. is dismissed as not pressed.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 21.02.2019
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